

ORISSA HIGH COURT**FILING REPORT AS ON :21/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000003/2020	GOPAL CH SAHOO VS HDB FINANCIAL SERVICES LTD.	M/S.B.N.PANDA VS	// ()
2	BLAPL/0000597/2020	AJIT NANDA @ AJIT KUMAR NANDA VS STATE OF ODISHA	UDIT RANJAN JENA VS	PUINTALA /232 /2019 () //
3	BLAPL/0000598/2020	CHIKU NAYAK VS STATE OF ODISHA	RANJAN KUMAR PRADHAN (A) VS	KUMBHARAPARA /151 /2019 () //
4	BLAPL/0000599/2020	GOUTAMA MATARI VS STATE OF ODISHA	ARJUNA CH.BEHERA VS	ATTABIRA /218 /2019 () //
5	BLAPL/0000600/2020	BIBEK KATHAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	PHIRINGIA /40 /2019 () //
6	BLAPL/0000601/2020	ALEKHA PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /638 /2019 () //
7	BLAPL/0000602/2020	VIVEKANANDA NAYAK @ VIVEK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /188 /2019 () //
8	BLAPL/0000603/2020	PRATAP NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /109 /2019 () //
9	BLAPL/0000604/2020	BALABHARDRA MUNDA VS STATE OF ODISHA	AJIT KU PANDA VS	KEONJHAR SADAR /180 /2019 () //
10	BLAPL/0000605/2020	MANORANJAN BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	COLLIERY /137 /2019 () //
11	BLAPL/0000606/2020	CHATURBHUJA MAJHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /216 /2019 () //

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12	BLAPL/0000607/2020	ANILA KUMAR PANDA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	CHANDRASEKHARPUR /524 /2019 () //
13	BLAPL/0000608/2020	ASIT KUMAR MALLIK VS STATE OF ODISHA	S.K.JOSHI VS	NAWAPARA /5 /2020 () //
14	BLAPL/0000609/2020	PABITRA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /156 /2008 () //
15	BLAPL/0000610/2020	A.SHIVA @ SHIVA VS STATE OF ODISHA	S.P.DASH VS	SAINTALA /303 /2019 () //
16	BLAPL/0000611/2020	MD.AKIL VS STATE OF ODISHA	SUSHANTA KU SAMANTARAY VS	DARGHA BAZAR /116 /2019 () //
17	BLAPL/0000612/2020	ROHIT MEHER VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	BURLA /295 /2019 () //
18	BLAPL/0000613/2020	RAMAKANTA SAHU @ KUNA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	/ /0 () //
19	BLAPL/0000614/2020	JAYANTA DAS VS STATE OF ODISHA	JAYANTA KU MAJHI VS	CHANDIPUR /117 /2019 () //
20	BLAPL/0000615/2020	SATYABRATA SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /606 /2019 () //
21	BLAPL/0000616/2020	KARTIK NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /145 /2019 () //
22	BLAPL/0000617/2020	GOPABANDHU JENA VS STATE OF ODISHA	SATYABRATA PANDA VS	PURUNAKATAK /137 /2019 () //
23	BLAPL/0000618/2020	GOPAL KANHAR	SURYAKANTA DWIBEDI	TIKABALI /156 /2008

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000619/2020	LOKANATH SETHI	AMITAV TRIPATHY	ITAMATI /162 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000620/2020	AJIT @ DILESWAR RANA	PRAKASH KUMAR MISHRA	JUJUMURA /118 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000621/2020	SUMITRA MALLU	MANAS CHAND	BALUGAON P.S. /22 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000622/2020	RAHUL MAHANTA @ BIKI	S.S.RAY-2	BARBIL /183 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000623/2020	PURUSOTTAM GOUDA	NIHAR RANJAN SAHOO	MALKANGIRI /296 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000624/2020	DEBASIS BARIK	ANIRUDHA DAS	PURI TOWN /177 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000625/2020	RUNDU @ LAXMIDHAR MALLIK	AMULYA RATNA PANDA	KHANTAPADA /316 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000626/2020	SK.RUPA @ SK, LUPA @ SK.SALAMAT	AMULYA RATNA PANDA	BALASORE SADAR /18 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000627/2020	PUSTAM HANSA	G.N.SAHU	PADAMPUR /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000628/2020	SANAM KUMAR SINGH	SIDDHARTH PRASAD MISHRA	BHADRAK TOWN /381 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000629/2020	SAKIL KHAN	CHHABI BEHERA	TIGIRIA /124 /2019
		VS	VS	()

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35	BLAPL/0000630/2020	STATE OF ODISHA SATYA NARAYANA SHARMA VS	BIBHUTI RANJAN MOHANTY VS	// JEYPORE SADAR /147 /2018 ()
36	BLAPL/0000631/2020	STATE OF ODISHA KABULI SAHOO @ SRIKANTA VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /213 /2019 ()
37	BLAPL/0000632/2020	STATE OF ODISHA ASHOK YADAV VS	SMRUTI RANJAN MOHAPATRA VS	// JEYPORE SADAR /217 /2019 ()
38	BLAPL/0000633/2020	STATE OF ODISHA BIPINI SENAPATI VS	SAROJ KUMAR PADHI VS	// RAMACHANDI /52 /2018 ()
39	BLAPL/0000634/2020	STATE OF ODISHA TRINATH NAIK VS	BIJAYA SWAIN VS	// PARJANG /153 /2019 ()
40	BLAPL/0000635/2020	STATE OF ODISHA BIKRAM PRADHAN VS	KALPATARU MISHRA VS	// DHENKANAL SADAR /192 /2019 ()
41	BLAPL/0000636/2020	STATE OF ODISHA BALARAM KANHAR VS	AMULYA RATNA PANDA VS	// PHIRINGIA /109 /2019 ()
42	BLAPL/0000637/2020	STATE OF ODISHA SARATA NAHAKA @ NAHAK VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /121 /2019 ()
43	BLAPL/0000638/2020	STATE OF ODISHA KRUSHNA CH.GOUDA VS	TAPAS KUMAR ACHARYA VS	// BUGUDA /265 /2019 ()
44	BLAPL/0000639/2020	STATE OF ODISHA SUDHIRA PALAI VS	KURESH PRASAD DASH VS	// CHAMAKHANDI /107 /2019 ()
45	BLAPL/0000640/2020	STATE OF ODISHA MAKAN@BIKRAM DAS VS STATE OF ODISHA	SURYA NA.MISHRA VS	// PURI SADAR /181 /2011 () //

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46	BLAPL/0000641/2020	RANJAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	REAMAL /9 /2018 () //
47	BLAPL/0000642/2020	DINESWAR PANDEY @ DINDESWAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /136 /2019 () //
48	BLAPL/0000643/2020	BHUPENDRA KAUSHIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /136 /2019 () //
49	BLAPL/0000644/2020	MANI RAM SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /136 /2019 () //
50	BLAPL/0000645/2020	GULZAR MALIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	SEMILLIGUDA /79 /2019 () //
51	CMAPL/0000072/2020	M/S. TYBAS PROJECTS PVT.LTD. VS MANAS BHOI	ADV. VS	// () //
52	CMAPL/0000073/2020	M/S.TYBAS PROJECTS PVT.LTD. VS DEBASISH PATRA	ADV. VS	// () //
53	CMAPL/0000074/2020	M/S.TYBAS PROJECTS PVT.LTD. VS SAGARIKA PRIYADARSHINI	ADV. VS	// () //
54	CMP/0000072/2020	DAYANIDHI BEHERA VS BHIKARI BEHERA	PRABHAS CHANDRA PANDA VS	// () //
55	CMP/0000073/2020	SURESH CHANDRA DUTTA VS NITYANANDA DUTTA	P.C.ACHARYA VS	// () //
56	CMP/0000074/2020	PRAMILA BEHERA VS BANSIDHAR PARIDA	SAMIR KUMAR MISHRA VS	// () //
57	CMP/0000075/2020	PRAFULLA KUMAR SWAIN	BHABANI PRASAD SAMAL	//

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		VS	VS	0
		GOURANGA CHARAN PRADHAN		//
58	CONTC/0000268/2020	PUSPANJALI MISHRA	M/S.SANGRAM JENA	//
		VS	VS	0
		NIKUNJA BIHARI DHAL		//
59	CONTC/0000269/2020	MEGHI DEHURY	ADV	//
		VS	VS	0
		POMA TUDU		//
60	CONTC/0000270/2020	DHARANIDHARA BISWAL	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
61	CONTC/0000271/2020	SURUDEV PANDA	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
62	CONTC/0000272/2020	DR.MONALI PATTANAİK	ADV	//
		VS	VS	0
		DR.JAYASHREE MOHANTY		//
63	CONTC/0000273/2020	SRIMANTA KUMAR GOUDA	PRAMODA KUMAR DASH	//
		VS	VS	0
		PRADIPTA KUMAR MAHAPATRA		//
64	CONTC/0000274/2020	RANJIT KUMAR CHOUDHURY	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		BHASKAR JYOTI SARMA		//
65	CONTC/0000275/2020	M.KRISHNA RAO	DR.J.K.LENKA	//
		VS	VS	0
		BIJAYA KUMAR MOHAPATRA		//
66	CONTC/0000276/2020	LAMBODAR BEHERA	ADV	//
		VS	VS	0
		ASWINI KUMAR MISHRA		//
67	CONTC/0000277/2020	PURUSOTTAM PAGAL	ADV	//
		VS	VS	0
		RAMESH CH.PANDA		//
68	CONTC/0000278/2020	PRASANTA KUMAR SAHOO	SIDHARTH MISHRA 1	//
		VS	VS	0

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69	CONTC/0000279/2020	SARATA JYNAR GIRI A.SUJATA VS	ADV VS	// // ()
70	CONTC/0000280/2020	PRAVIR KUMAR GHOSH KARUNAKAR NAYAK VS	ADV VS	// // ()
71	CRLA/0000062/2020	RAMESH CHANDRA PANDA SATYAJIT @ SAJIT MOHANTY VS	J.K.MISHRA-2 VS	// JHARPOKHARIA /3 /2013 ()
72	CRLA/0000063/2020	STATE OF ODISHA ANNAPURNA MAHAKUD VS	SOURA CHANDRA MOHAPATRA VS	// CUTTACK VIGILANCE /46 /2007 ()
73	CRLA/0000064/2020	STATE OF ODISHA(VIG.) BENU SINGH VS	ASHOK KUMAR SAHOO VS	// RAJNAGAR /217 /2019 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *)
74	CRLA/0000065/2020	STATE OF ODISHA MANTU PATRA VS	M/S.ASHOK JENA VS	TR/0000111/2019 KUJANGA /177 /2014 ()
75	CRLMA/0000020/2020	STATE OF ODISHA REPUBLIC OF INDIA, CBI VS	A.K.BOSE VS	// BALIAPAL /84 /2013 ()
76	CRLMC/0000197/2020	SANDIP CHATTOPADHYAY JAPTU@JHAPTU GURANDI VS	TRILOCHAN NANDA VS	// BOLANGIR SADAR /4 /2011 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)
77	CRLMC/0000198/2020	STATE OF ODISHA PRATAP SINGH@MANI VS	ROHIT MAHATO VS	GR/0000008/2011 MARSHAGHAI /174 /2015 ()
78	CRLMC/0000199/2020	STATE OF ODISHA GANA NATH POTHAL VS	LALIT NARAYAN PATTNAIK VS	// CUTTACK VIGILANCE /10 /2008 ()
79	CRLMC/0000200/2020	STATE OF ODISHA DHIRENDRA KUMAR MALLICK VS	M/S.KISHORE KUMAR JENA VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLMC/0000201/2020	GAJARAJ MEHER VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 0 //
81	CRLMC/0000202/2020	SOBHAGAYADHAR SAHOO VS SUB-DIVISION MAGISTRATE-C-E.M	KHIROD K.ROUT VS	KHUNTUNI /2509 /2019 0 //
82	CRLMC/0000203/2020	RUPAK KUMAR SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /299 /2017 0 //
83	CRLMC/0000204/2020	KUMBHUNI PRADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAİK VS	/ /0 0 //
84	CRLMC/0000205/2020	LAXMAN PUJARI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 0 //
85	CRLMC/0000206/2020	JISU@HAREKRUSHNA BARIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	/ /0 0 //
86	CRLMC/0000207/2020	MAHENDU KUMAR MISHRA VS PRANATIRANI GANTAYAT	R.ACHARY VS	/ /0 0 //
87	CRLMP/0000093/2020	MAMATA ROUT @ BIHARI VS STATE OF ODISHA	MOHENDRA DALAI VS	/ /0 0 //
88	CRLMP/0000094/2020	KANAKLATA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
89	CRLMP/0000095/2020	DEBARCHAN MISHRA VS GOVT OF ODISHA	NIRANJAN LENKA VS	/ /0 0 //
90	CRLMP/0000096/2020	ANNAPURNA ROUL VS STATE OF ODISHA	T.R.MEHER VS	/ /0 0 //
91	CRLMP/0000097/2020	LAXMIDHAR MOHAPATRA	T.PANIGRAHI	/ /0

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		VS	VS	()
		S.P, PURI		//
92	CRLMP/000098/2020	KUMUDINI DEI	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/000099/2020	PRAMOD KUMAR ROUT	A.K.MOHANTY	/ /0
		VS	VS	()
		STATE OF ORISSA		//
94	CRLMP/0000100/2020	JHUNA DALAI	KARUNAKAR GAYA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
95	CRLMP/0000101/2020	LAXMIPRIYA KHUNTIA	SUDARSAN BEHERA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
96	CRLREV/000053/2020	BASANTA KUMAR ROUT	SURYAKANTA DWIBEDI	PHIRINGIA /21 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	CRLREV/000054/2020	IDA MAHAMMAD	B.S.DASPARIDA	SPL.TASK FORCE /6 /2018
		VS	VS	()
		STATE OF ODISHA		//
98	CRLREV/000055/2020	ACHYUTANANDA PRADHAN	PRAFULLA KUMAR RATH	BRAHMAGIRI /12 /2019
		VS	VS	()
		STATE OF ODISHA		//
99	CRLREV/000056/2020	PITABASH NAIK @ JHULU @ GOJANEE @ PURUSOTTAM PRASAD MOHAPTRA	VS	CHAMPUA /101 /2012
		VS	VS	()
		STATE OF ODISHA		//
100	CRLREV/000057/2020	MUNA KUMAR	RAJIB LOCHAN PATNAIK	BORIGUMMA /196 /2018
		VS	VS	()
		STATE OF ODISHA		//
101	FAO/000058/2020	M.C. OF GURU PRASAD U.P. (M.E.) SCHOOL	SANGRAM JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
102	FAO/000059/2020	STATE OF ODISHA	SR.S.C.(S AND ME)	/ /
		VS	VS	()

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103	FAO/0000060/2020	GOPAL CH.MALIK STATE OF ODISHA VS	A.G.A. VS	// // 0
104	FAO/0000061/2020	MAMATARANI PANDA JAYANTI NAYAK VS	DEBARAJ MOHANTY VS	// // 0
105	FAO/0000062/2020	UNION OF INDIA S. NARAYAN REDDY VS	DEBARAJ MOHANTY VS	// // 0
106	FAO/0000063/2020	UNION OF INDIA RAMANI RANJAN BISWAL VS	DURGESH NARAYAN RATH VS	// // 0
107	MATA/0000013/2020	STATE OF ODISHA SUBASINI MOHARANA VS	SANJIBANI MISHRA VS	// // 0
108	MSA/0000002/2020	PRAMOD KU.SAHANI SAMALESWARI DEVI, BIJE VS	MANMAYA KUMAR DASH VS	// // 0
109	RPFAM/0000021/2020	TARACHAND SATHUA JAGANNATH PARIDA VS	ARIJEET MISHRA VS	// // 0
110	RPFAM/0000022/2020	SANJUKTA PARIDA TAPASWINI BISWAL VS	SUBRAT KUMAR NAYAK - 3 VS	// // 0
111	RPFAM/0000023/2020	HRUSHIKESH BISWAL PRASANT KU.PRUSTY VS	SUMANTA KUMAR NAYAK VS	// // 0
112	RPFAM/0000024/2020	SINU SAHOO DILLIP KU.MISTRI VS	TARA PRASAD MOHAPATRA VS	// // 0
113	RSA/0000023/2020	SANDHYARANI MAHARANA AMARESWAR KHUNTIA VS	MAHESWAR MOHANTY VS	// // 0
		MAHESWAR KHUNTIA		//

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114	RSA/0000024/2020	BIKARTAN JENA VS GITANJALI SATPATHY	MANON KUMAR MOHANTY (2) VS	// 0 //
115	RSA/0000025/2020	NIRANJAN PRADHAN VS BHAGJABAN PRADHAN	M/S. S.K.NAYAK(2) VS	// 0 //
116	RSA/0000026/2020	BIKARTAN JENA VS GITANJALI SATPATHY	MANOJ KUMAR MOHANTY 2 VS	// 0 //
117	RVWPET/0000031/2020	GANGADHAR PANIGRAHY VS STATE OF ODISHA	ADV. VS	// 0 //
118	RVWPET/0000032/2020	STATE OF ORISSA VS TANKADHAR PAHI	SR.S.C.(S AND ME) VS	// 0 //
119	RVWPET/0000033/2020	STATE OF ODISHA VS KHAGESWAR JENA	SR.S.C.(S AND ME) VS	// 0 //
120	RVWPET/0000034/2020	STATE OF ORISSA VS NIMAIN CH.JENA	SR.S.C.(S AND ME) VS	// 0 //
121	RVWPET/0000035/2020	STATE OF ORISSA VS BANSIDHAR JENA	SR.S.C.(S AND ME) VS	// 0 //
122	TRP(C)/0000022/2020	GITANJALI DASH @ RANA VS SHAKTI KU.RANA	BIPLAB KUMAR DASH VS	// 0 //
123	TRP(C)/0000023/2020	SUCHISMITA SETHY VS ASHOK SETHI	MANAS CHAND VS	// 0 //
124	WA/0000049/2020	WATER AND SANITATION MISSION EMPLOYEES ASSOCIATION VS UNION OF INDIA	VS VS	// 0 //
125	WA/0000050/2020	M/S AXIS BANK LTD.	GOPINATH PADHI	//

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		VS	VS	0
		BISHAMBAR MISHRA		//
126	WP(C)/0002324/2020	ARCHANA JENA	M/S. PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0002325/2020	CHANDAN KUMAR PRUSTY @ CHANDAN PRUSTY	M/S. PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0002326/2020	PRADYUMNA KUMAR DAS	M/S. SUMITRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0002327/2020	RAJENDRA KUMAR SAHU	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0002328/2020	UPEDNRA PANDA	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0002329/2020	PANCHANAN NAHAK	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0002330/2020	SURENDRA MOHAPATRA	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0002331/2020	KRUSHNA CHANDRA SENAPATI	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0002332/2020	HOCKEY, ODISHA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
135	WP(C)/0002333/2020	SHESHADEBA CHHATAI	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0002334/2020	KABIRAJ GOUDA	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0

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137	WP(C)/0002335/2020	STATE OF ODISHA BUSULA PATAMAJHI VS	M/S. SUJATA JENA VS	// // 0
138	WP(C)/0002336/2020	STATE OF ODISHA AKSHAYA KUMAR SWAIN VS	M/S.BASUDEV BARIK VS	// // 0
139	WP(C)/0002337/2020	UNION OF INDIA M/S.ABCD FOOD PRODUCTS VS	M/S.S.N.BISWAL VS	// // 0
140	WP(C)/0002338/2020	APPELLATE AUTHORITY PRABHAT KUMAR SAHOO VS	M/S. G.K.NANDA VS	// // 0
141	WP(C)/0002339/2020	GOVERNMENT OF ODISHA GOPABANDHU DASH VS	M/S.PRABODHA CH.NAYAK VS	// // 0
142	WP(C)/0002340/2020	STATE OF ODISHA NIMAI BADEI VS	M/S.DEBASIS TRIPATHY VS	// // 0
143	WP(C)/0002341/2020	STATE OF ODISHA SUBASH SUTAR VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
144	WP(C)/0002342/2020	STATE OF ODISHA GOUTAM KUMAR JENA VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
145	WP(C)/0002343/2020	STATE OF ODISHA RADHAMOHAN PRADHAN VS	M/S. RANJIT MOHANTY VS	// // 0
146	WP(C)/0002344/2020	STATE OF ODISHA M/S. GANESH STATIONARY WORKS. VS	M/S.AMIT KUMAR NATH VS	// // 0
147	WP(C)/0002345/2020	THE AUTHORISED OFFICE TARUN KANTI KAR VS STATE OF ODISHA	M/S.SAMARENDRA PATTANAİK VS	// // 0 //

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FILING REPORT AS ON :21/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0002346/2020	DINESH PRASAD SAHU VS STATE OF ODISHA	M/S. ARUN KUMAR PATRA VS	// 0 //
149	WP(C)/0002347/2020	KUMARI KAMALANJALI BEHERA VS STATE OF ODISHA	M/S.SAMARENDRA PATTANAİK VS	// 0 //
150	WP(C)/0002348/2020	DINESH PRASAD SAHU VS STATE OF ODISHA	M/S.ARUN KUMAR PATRA VS	// 0 //
151	WP(C)/0002349/2020	ARDHENDU HARICHANDAN VS THE ADDL.COMMISSIONER,BOARD OF REVENUE	M/S.K.C.RAJGURU MOHAPATRA VS	// 0 //
152	WP(C)/0002350/2020	KRUSHNA CHANDRA NAYAK VS THE COLLECTOR,GANJAM	M/S.ASHOK DAS VS	// 0 //
153	WP(C)/0002351/2020	DINESH PRASAD SAHU VS STATE OF ODISHA	M/S.ARUN KUMAR PATRA VS	// 0 //
154	WP(C)/0002352/2020	DILLIP KUMAR DAS VS THE STATE OF ODISHA	M/S.GHASIRAM VERMA VS	// 0 //
155	WP(C)/0002353/2020	AHMED HUSSAIN VS STATE OF ODISHA	M/S.SAMARENDRA PATTANAİK VS	// 0 //
156	WP(C)/0002354/2020	ABDUL MANAN KHAN VS STATE OF ODISHA	M/S.H.N.MOHAPATRA VS	// 0 //
157	WP(C)/0002355/2020	SRIDHAR MALLICK VS UNION OF INDIA	M/S.S.D.DAS VS	// 0 //
158	WP(C)/0002356/2020	KALPANA NATH VS STATE OF ODISHA	M/S.H.N.MOHAPATRA VS	// 0 //
159	WP(C)/0002357/2020	KRUSHNA JENA	M/S.H.N.MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0002358/2020	RABINDRA KUMAR DAS	M/S.MAHESWAR MOHANTY	//
		VS	VS	0
		AUTHORIZED OFFICER		//
161	WP(C)/0002359/2020	PANCHANAN BEHERA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0002360/2020	SANGRAM KESHARI DAS MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0002361/2020	SARBANI NANDI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
164	WP(C)/0002362/2020	RAKHA SARANGI	M/S. MAHESWAR MOHANTY	//
		VS	VS	0
		THE COLLECTOR,BALASORE		//
165	WP(C)/0002363/2020	BICHITRANANDA ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0002364/2020	MULLA MD. AALID	M/S.MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0002365/2020	PURUSOTTAM SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
168	WP(C)/0002366/2020	PRASANTA KUMAR PAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
169	WP(C)/0002367/2020	PURI ZILLA VISWAKARMA MAHASABHA	BIKASH JENA	//
		VS	VS	0
		THE PRINCIPAL SECRETARY TO GOVT, ORISSA		//
170	WP(C)/0002368/2020	BABULI DAS	M/S.TUSAR KANTA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0002369/2020	STATE OF ODISHA LAXMIDHAR MAJHI VS	SIDHESWAR MALLIK VS	// // 0
172	WP(C)/0002370/2020	STATE OF ORISSA SASMITA KHUNTIA VS	M/S. SWAYAMJIT ROUT VS	// // 0
173	WP(C)/0002371/2020	STATE OF ODISHA SOUMITRA BADAJENA VS	M/S.ALEKH CHANDRA MOHANTY VS	// // 0
174	WP(C)/0002372/2020	STATE OF ODISHA SEPHALI LENKA VS	K.K.SWAIN VS	// // 0
175	WP(C)/0002373/2020	STATE OF ODISHA RANJAN KUMAR BAI VS	SAMEER KUMAR DAS VS	// // 0
176	WP(C)/0002374/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	M/S.RANJIT MOHANTY VS	// // 0
177	WP(C)/0002375/2020	EXECUTIVE ENGINEER (CESU) RABINARAYAN BARIK VS	M/S.SAMEER KUMAR DAS VS	// // 0
178	WP(C)/0002376/2020	STATE OF ODISHA GOURANGA MANDAL VS	M/S.S.K.PADHI VS	// // 0
179	WP(C)/0002377/2020	THE STATE OF ODISHA PULIN MANDAL VS	M/S.S.K.PADHI VS	// // 0
180	WP(C)/0002378/2020	THE STATE OF ODISHA KAMALAKANTA BEHERA VS	SAMEER KUMAR DAS VS	// // 0
181	WP(C)/0002379/2020	STATE OF ODISHA SUNIL MANDAL VS	M/S.S.K.PADHI VS	// // 0
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0002380/2020	BASANTI BAGH VS STATE OF ORISSA	M/S.SANTOSH KUMAR DASH VS	// 0 //
183	WP(C)/0002381/2020	BIMAL KUMAR SAHOO VS M/S HDFC BANK LTD.	M/S.BIBHUTI BHUSAN MISHRA VS	// 0 //
184	WP(C)/0002382/2020	DR.SURENDRA BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
185	WP(C)/0002383/2020	DR.PRASANT KUMAR JALLY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
186	WP(C)/0002384/2020	DR.CHINMAYEE ARYA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
187	WP(C)/0002385/2020	CHANDRASEKHAR NAYAK VS STATE OF ODISHA	M/S.S.K.MANDAL VS	// 0 //
188	WP(C)/0002386/2020	UPENDRA DAS VS STATE OF ODISHA	M/S. DEBASIS MISHRA VS	// 0 //
189	WP(C)/0002387/2020	SUBRAT KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.A.PATTANAİK VS	// 0 //
190	WP(C)/0002388/2020	SAROJ KUMAR MALLİK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
191	WP(C)/0002389/2020	GANESH CHANDRA PRADHAN VS STATE OF ODISHA	M/S.BIRAJA PRASANNA DAS VS	// 0 //
192	WP(C)/0002390/2020	NAMITA KAR VS DIRECTOR, SECONDARY EDUCATION ORISSA	M/S.N.K.SAHU VS	// 0 //
193	WP(C)/0002391/2020	SARITA SABAT	M/S.NRUSINGHA NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		RESERVE BANK OF INDIA		//
194	WP(C)/0002392/2020	HARI SANKAR MISHRA	M/S.GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0002393/2020	KARUNAKAR PAIKRAY	M/S.GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0002394/2020	BANSIDHAR BEHERA	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0002395/2020	SUSHREE SANGITA NANDA	M/S.SOUMYA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0002396/2020	ASIT KUMAR DAS	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0002397/2020	NILAKANTHA SAHOO	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0002398/2020	SUJIT KUMAR GHARAI	M/S.SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0002399/2020	BIBHUTI BHUSAN RATH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0002400/2020	ARUN KUMAR DASH	M/S.MOHENDRA DALAI	//
		VS	VS	0
		LAXMIPRIYA DASH		//
203	WP(C)/0002401/2020	GOPINATH MISHRA	M/S. SANJIB MOHANTY	//
		VS	VS	0
		GOVT.OF ORISSA		//
204	WP(C)/0002402/2020	SARAT CHANDRA SAMAL	M/S.S.A.NAYEEM	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0002403/2020	STATE OF ODISHA FAKIR KARNA VS	M/S. SUBRAT SATAPATHY VS	// // 0
206	WP(C)/0002404/2020	STATE OF ODISHA SURESH KUMAR DEHURI VS	M/S.PRAVAT RANJAN SUTAR VS	// // 0
207	WP(C)/0002405/2020	DIRECTOR ELEMENTARY EDUCATION SUBHASHREE JENA VS	M/S.PRASANT KUMAR MISHRA VS	// // 0
208	WP(C)/0002406/2020	SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA PRATAP KESHARI RAY VS	SUBASH CHANDRA PANI VS	// // 0
209	WP(C)/0002407/2020	UNION OF INDIA ACHYUTANANDA SWAIN VS	M/S.ANTARYAMI SWAIN VS	// // 0
210	WP(C)/0002408/2020	COMMISSIONER CUTTACK MUNICIPAL CORPORATION JOGENDRA BEHERA VS	M/S.ANTARYAMI SWAIN VS	// // 0
211	WP(C)/0002409/2020	BRANCH MANAGER, HDFC BANK AKSHAYA SINGH TRIPATHY VS	SUBASH CHANDRA PANI VS	// // 0
212	WP(C)/0002410/2020	UNION OF INDIA TAPAN KUMAR SETH VS	SUBASH CHANDRA PANI VS	// // 0
213	WP(C)/0002411/2020	UNION OF INDIA BHASKAR BISOYI VS	M/S.JYOTIRMAY GUPTA VS	// // 0
214	WP(C)/0002412/2020	STATE OF ODISHA MANORAMA ACHARYA VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // 0
215	WP(C)/0002413/2020	THE AUTHORIZED OFFICER-CUM-CHIEF MANAGER, ORIENTAL BANK OF COMMERCE SARASWATI TRIPATHY VS	M/S.JYOTIRMAY GUPTA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0002414/2020	KANAK KHUNTIA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
217	WP(C)/0002415/2020	SATRUGHAN SAHOO VS NATIONAL HIGHWAYS AUTHORITY OF INDIA	M/S.MANORANJAN PATRA VS	// 0 //
218	WP(C)/0002416/2020	SANJUKTA BARAL VS STATE OF ORISSA	M/S.SUKANTA KUMAR DALAI VS	// 0 //
219	WP(C)/0002417/2020	CHHANDA RANI RAY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
220	WP(C)/0002418/2020	PRAVAMAYEE MALLICK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
221	WP(C)/0002419/2020	SANJIB KUMAR SAHU VS STATE OF ODISHA	M/S.NIRA SUNDAR PANDA VS	// 0 //
222	WP(C)/0002420/2020	RENUBALA NAYAK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
223	WP(C)/0002421/2020	SEBATI SAMANTA VS STATE OF ODISHA	M/S.ABHIRAM SWAIN VS	// 0 //
224	WP(C)/0002422/2020	SABITRI MALLICK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
225	WP(C)/0002423/2020	DIBAKAR DAS VS STATE OF ODISHA	M/S.NIRANJAN PANDA VS	// 0 //
226	WP(C)/0002424/2020	PRATIMA PATRA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
227	WP(C)/0002425/2020	KANHU CHARAN BEHERA	M/S.BANABIHARI RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0002426/2020	SARAT BEHERA	B.S.MISHRA (3)	//
		VS	VS	0
		STATE OF ORISSA		//
229	WP(C)/0002427/2020	BIJAYLAXMI DEI	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0002428/2020	ASHOK KUMAR NANDI	M/S.B.S.MISHRA (3)	//
		VS	VS	0
		STATE OF ORISSA		//
231	WP(C)/0002429/2020	PRAMILA MALLIK	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0002430/2020	DR.BIBEKANANDA SWAIN	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0002431/2020	MANAS RANJAN SAHOO	M/S.M.R.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0002432/2020	HEMALATA PARIDA	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0002433/2020	BABAJI JENA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0002434/2020	KAPILAS BHOL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0002435/2020	URBASI SAHOO	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0002436/2020	JAGABANDHU PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0002437/2020	STATE OF ODISHA MANAS KUMAR PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
240	WP(C)/0002438/2020	STATE OF ODISHA DAHAMAI MAJHI VS	DIGAMBAR SETHI VS	// // 0
241	WP(C)/0002439/2020	STATE OF ODISHA HARIHAR PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
242	WP(C)/0002440/2020	STATE OF ODISHA CHITTA RANJAN PARHI VS	M/S.S.K.DASH VS	// // 0
243	WP(C)/0002441/2020	STATE OF ODISHA UPENDRA NATH SWAIN VS	M/S. SASIM AJITAV PATTNAIK VS	// // 0
244	WP(C)/0002442/2020	STATE OF ODISHA ABANI KUMAR RATH VS	M/S.JAGANATHA BHUYAN VS	// // 0
245	WP(C)/0002443/2020	STATE OF ODISHA DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS	M/S.SIRKIS SANGANERIA VS	// // 0
246	WP(C)/0002444/2020	STATE OF ODISHA RANJITA PATRA VS	M/S.GYANESWAR SATPATHY VS	// // 0
247	WP(C)/0002445/2020	COLLECTOR-CUM-DM BALASORE SARBESWAR BHUYAN VS	M/S.PARTHA SARATHI NAYAK VS	// // 0
248	WP(C)/0002446/2020	STATE OF ODISHA KHEDU CH.JENA VS	M/S.T.R.MEHER VS	// // 0
249	WP(C)/0002447/2020	STATE OF ORISSA SADANANDA DANG VS	M/S.T.R.MEHER VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0002448/2020	RAGHUNATH PANDA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
251	WP(C)/0002449/2020	SURESH CHANDRA PANDA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
252	WP(C)/0002450/2020	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	M/S.UMAKANTA MISHRA VS	// 0 //
253	WP(C)/0002451/2020	UMESH CHANDRA PANDA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
254	WP(C)/0002452/2020	KRUSHNA CHANDRA NAIK VS STATE OF ORISSA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
255	WP(C)/0002453/2020	BIJAY KUMAR SAHOO VS STATE OF ODISHA	M/S.MILAN KUMAR BADU VS	// 0 //
256	WP(C)/0002454/2020	GOURANGA KUMAR PANDA VS STATE OF ORISSA	M/S.SAHARA JYOTI NANDA VS	// 0 //
257	WP(C)/0002455/2020	BIREN KUMAR ROUT VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
258	WP(C)/0002456/2020	NIRMAL CHANDRA BISWAL VS STATE OF ODISHA	M/S. AMIYA KUMAR CHHATOI VS	// 0 //
259	WP(C)/0002457/2020	JAYANTI ROUL VS STATE OF ODISHA	M/S.SATYABRATA SENAPATI VS	// 0 //
260	WP(C)/0002458/2020	NITYA KISHORE DAS VS STATE OF ODISHA	M/S.GOURI MOHAN RATH VS	// 0 //
261	WP(C)/0002459/2020	RAHASBIHARI MOHANTY	M/S. GOURIMOHAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0002460/2020	KRUTIBASA BAGARTY	M/S.K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0002461/2020	JAYARAM BHUMIYA	M/S.SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0002462/2020	BALARAM DALAPATI	M/S.SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0002463/2020	PRADYUMNA KUMAR MISHRA	M/S.BISWAJIT MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0002464/2020	SUKRA KARTAMI	M/S.SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0002465/2020	DILLIP KUMAR SAHU	M/S.B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0002466/2020	LAXMIDHAR KOPE	M/S.SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0002467/2020	RAMA MADI @ MADI RAMA	M/S.SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0002468/2020	AJAY KUMAR SINGHAL	M/S.SANJEEV UDGATA	//
		VS	VS	0
		AO-CUM-CHIEF MANAGER, CENTRAL BANK OF INDIA		//
271	WP(C)/0002469/2020	PODIA SODI	M/S.SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0002470/2020	JUDHISTHIR PATRA	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0002471/2020	STATE OF ODISHA BALARAM DHARUA VS	M/S.SAMVIT MOHANTY VS	// // 0
274	WP(C)/0002472/2020	STATE OF ODISHA DEBA NARAYAN PANIGRAHI VS	M/S.G.P.JENA VS	// // 0
275	WP(C)/0002473/2020	CHAIRMAN CUM MANAGING DIRECTOR M/S DAS AND DAS DISTRIBUTOR VS	M/S.N.SAHANI VS	// // 0
276	WP(C)/0002474/2020	AO,STATE BANK OF INDIA SUBRAT KUMAR MISHRA VS	M/S.PAMI RATH VS	// // 0
277	WP(C)/0002475/2020	CHIEF EXECUTIVE OFFICER PAWAN KUMAR AGARWAL VS	M/S.SANJEEV UDGATA VS	// // 0
278	WP(C)/0002476/2020	ADDL. DM-CUM-CA AND LAND ACQUISITION,ROURKELA BATAKRUSHNA NATH VS	M/S.RAJENDRA KUMAR PRADHAN VS	// // 0
279	WP(C)/0002477/2020	STATE OF ODISHA MINAKETAN AMANT VS	M/S.DEBENDRA DHAR VS	// // 0
280	WP(C)/0002478/2020	UNION OF INDIA BISHNU PRASAD NAYAK VS	RAJENDRA KUMAR PRADHAN VS	// // 0
281	WP(C)/0002479/2020	STATE OF ODISHA PRAMOD KUMAR PANDA VS	M/S.RUDRA NARAYAN PARIJA VS	// // 0
282	WP(C)/0002480/2020	STATE OF ODISHA SUBASH CHANDRA BARIK VS	M/S.RUDRA NARAYAN PARIJA VS	// // 0
283	WP(C)/0002481/2020	STATE OF ODISHA BHAGABAN SAHU VS STATE OF ODISHA	M/S.PRAMODA KUMAR DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0002482/2020	MAHESWAR BARIK VS	AMAR KUMAR MOHANTY VS	// 0
285	WP(C)/0002483/2020	SPECIAL LAND ACQUISITION OFFICER AND KUMUDA CHANDRA PRADHAN VS	COMKPETENT AUTHORITY NH 125 RUDRA NARAYAN PARIJA VS	// // 0
286	WP(C)/0002484/2020	STATE OF ODISHA DILIP KUMAR PATNAIK VS	MILAN KANUNGO VS	// // 0
287	WP(C)/0002485/2020	STATE OF ODISHA GOURANGA CHARAN MOHANTY VS	M/S.PRAMODA KUMAR DASH VS	// // 0
288	WP(C)/0002486/2020	THE COMMISSIONER CUM SECRETARY RABINDRANATH BISOYI VS	RUDRA NARAYAN PARIJA VS	// // 0
289	WP(C)/0002487/2020	STATE OF ODISHA BIBHUTI BHUSAN JENA VS	M/S.K.C.MAJHI VS	// // 0
290	WP(C)/0002488/2020	UNION OF INDIA BHARAT CHANDRA MOHARANA VS	M/S.K.C.MAJHI VS	// // 0
291	WP(C)/0002489/2020	UNION OF INDIA M/S. MAA MAJHIGRARIANI TRANSPORT AND VS	M/S. S.P.MOHANTY VS	// // 0
292	WP(C)/0002490/2020	STATE OF ODISHA VANDANA GUPTA VS	M/S.TANMAY MISHRA VS	// // 0
293	WP(C)/0002491/2020	ORISSA RURAL HOUSING DEVELOPMENT CORPORATION LTD. ARUNA BISWAL VS	DURGA PRASAD JENA VS	// // 0
294	WP(C)/0002492/2020	STATE OF ODISHA RENU GUPTA VS	M/S.TANMAY MISHRA VS	// // 0
295	WP(C)/0002493/2020	ORISSA RURAL HOUSING DEVELOPMENT CORPORATION LTD. M/S.KAMALA AGENCIES	M/S.GAUTAM MISRA	// //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0002494/2020	APARNA GUPTA	M/S.TANMAY MISHRA	//
		VS	VS	0
		ORISSA RURAL HOUSING DEVELOPMENT CORPORATION LTD.		//
297	WP(C)/0002495/2020	SACHIDANANDA NAYAK	KSHIRODA KUMAR ROUT	//
		VS	VS	0
		THE STATE OF ODISHA		//
298	WP(C)/0002496/2020	NAMITARANI MAHARATHA	M/S.L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0002497/2020	RAJALAXMI PRAHARAJ	AMITAV TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0002498/2020	RAJENDRA BEHERA	M/S. GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0002499/2020	SUBASH CHANDRA PANDA	M/S.ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0002500/2020	ATULYA BEHERA @ MAHANANDIA	M/S.ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0002501/2020	AMULYA CHANDRA KAR	M/S.J.N.JENA	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY		//
304	WP(C)/0002502/2020	LAXMI BEHERA @ KUMBHAR	M/S.ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0002503/2020	BLAKRISHNA MOHAPATRA	M/S.J.N.JENA	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY, HE DEPT.		//
306	WP(C)/0002504/2020	SHEKHAR KUMAR MITRA	JYOTIRMAYA GUPTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0002505/2020	STATE OF ODISHA FAKIR MOHAN MOHAPATRA VS	M/S.J.N.JENA VS	// // 0
308	WP(C)/0002506/2020	STATE OF ODISHA RAJ KISHORE DAS VS	M/S.J.N.JENA VS	// // 0
309	WP(C)/0002507/2020	PRINCIPAL SECRETARY TO GOVT. ST.AND SC DEPT. BHAGAWAN BEHERA VS	JYOTIRMAYA GUPTA VS	// // 0
310	WP(C)/0002508/2020	STATE OF ODISHA SATRUGHAN DAS VS	M/S.G.N.MISHRA VS	// // 0
311	WP(C)/0002509/2020	BRANCH MANAGER, KOTAK MAHINDRA LIFE INSURANCE CO.LTD. BRAJA SUNDAR MISHRA VS	JYOTIRMAYA GUPTA VS	// // 0
312	WP(C)/0002510/2020	STATE OF ODISHA AKSHAYA KUMAR ACHARYA VS	M/S.AMARESH CHANDDRA SAMAL VS	// // 0
313	WP(C)/0002511/2020	MONALISHA ACHARYA GYANARANJAN SAMANTARAY VS	PRASANTA KUMAR JENA VS	// // 0
314	WP(C)/0002512/2020	PRINCIPAL SHREE KRISHNA INTERNATIONAL SCHOOL STATE OF ODISHA VS	ADDL.STANDING COUNSEL VS	// // 0
315	WP(C)/0002513/2020	BIJAYA KUMAR MOHANTY KHALID KHAN VS	G.K.NANDA VS	// // 0
316	WP(C)/0002514/2020	UNION OF INDIA PRACHI PARICHITA MAHUNTA VS	M/S.SUVENDU KUMAR RAY VS	// // 0
317	WP(C)/0002515/2020	STATE OF ODISHA CHAHALA SAHU VS	PRAM/S.FULLA KUMAR KAR VS	// // 0
		DY.REGISTRAR,SAT,CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0002516/2020	PRAVAKAR BARIK VS NOTIFIED AREA COUNCIL NIMAPARA	M/S.SANJIB SWAIN VS	// 0 //
319	WP(C)/0002517/2020	GA YATRI PANDA VS SECRETARY, ODISHA LEGISLATIVE ASSEMBLY	JITENDRA KUMAR DIGAL VS	// 0 //
320	WP(C)/0002518/2020	EMRAN KHAN VS DIVISIONAL FOREST OFFICER	M/S. M.A.ALI VS	// 0 //
321	WP(C)/0002519/2020	CHAHALA SAHU VS DY.REGISTRAR,SAT,CUTTACK	PRAFULLA KUMAR KAR VS	// 0 //
322	WP(C)/0002520/2020	SAGRAM MURMU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
323	WP(C)/0002521/2020	ASHOK KUMAR DORA VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
324	WP(C)/0002522/2020	UMAKANTA GHADEI VS STATE OF ODISHA	M/S.DEVASHIS PANDA VS	// 0 //
325	WP(C)/0002523/2020	MANAS RANJAN RAY VS STATE OF ODISHA	R.K. ROUTRAY VS	// 0 //
326	WP(C)/0002524/2020	CHITRA HOTA VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0002525/2020	HIMANSU KUMAR MEHER VS STATE OF ODISHA	T.R. MEHER VS	// 0 //
328	WP(C)/0002526/2020	PARESH BALBANTRAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
329	WP(C)/0002527/2020	BHARATI SETHI	JAJATI KISHORE MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0002528/2020	UMAKANTA GHADAI	M/S.DEVASHIS PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0002529/2020	BISHNU CHARAN DAS	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0002530/2020	BAIJAYANTI MOHAPATRA	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0002531/2020	YUDHISTIR PARIDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0002532/2020	SURENDRA NATH NAYAK	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0002533/2020	AKHILA RAM JENA	M/S.DEVASHIS PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0002534/2020	ALEKHA CHANDRA MANDAL	M/S.B.S.DAS	//
		VS	VS	0
		CHAIRMAN PARADEEP PORT TRUST		//
337	WP(C)/0002535/2020	ASHOK KUMAR PANDA	ULLASH CH. MOHANTY	//
		VS	VS	0
		DEPUTY REGISTRAR, OAT,CUTTACK		//
338	WP(C)/0002536/2020	BIKRAM BHOI	M/S.OMKAR DEVDAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0002537/2020	AKHILA RAM JENA	M/S.DEVASHIS PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0002538/2020	SUNIL DAS	M/S.OMKAR DEVDAS	//
		VS	VS	0

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341	WP(C)/0002539/2020	STATE OF ODISHA RAMA CHANDRA BEHERA VS	SUKANTA KUMAR DALAI VS	// // 0
342	WP(C)/0002540/2020	STATE OF ORISSA SMT. HEMALATA MOHANTA VS	KRISHNA CHANDRA SAHU VS	// // 0
343	WP(C)/0002541/2020	STATE OF ODISHA MAHENDRA BISWAL VS	M/S. K.MOHANTY VS	// // 0
344	WP(C)/0002542/2020	STATE OF ODISHA BUDHIRAM BEHERA VS	DEVASHIS PANDA VS	// // 0
345	WP(C)/0002543/2020	STATE OF ODISHA SMT. ALAKARANI MALLIK VS	KRISHNA CHANDRA SAHU VS	// // 0
346	WP(C)/0002544/2020	STATE OF ODISHA MALAY RANJAN BALIARSINGH VS	SUKANTA KUMAR DALAI VS	// // 0
347	WP(C)/0002545/2020	STATE OF ORISSA JAYASHREE BISWAL VS	M/S. BIBHUTI KESHARI BISWAL VS	// // 0
348	WP(C)/0002546/2020	STATE OF ODISHA SABITA SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
349	WP(C)/0002547/2020	STATE OF ORISSA JAYASHREE BISWAL VS	M/S.BIBHUTI KESHARI BISWAL VS	// // 0
350	WP(C)/0002548/2020	STATE OF ODISHA GAJENDRA PRASAD DAS VS	M/S.DEVASHIS PANDA VS	// // 0
351	WP(C)/0002549/2020	STATE OF ODISHA KEDARNATH PADHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0002550/2020	AUROBINDO HIGHER SECONDARY SCHOOL, VS STATE OF ODISHA	M/S.PRIYANKA PRASANNA BEHERA VS STATE OF ODISHA	// 0 //
353	WP(C)/0002551/2020	MADHUSUDSAN PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //
354	WP(C)/0002552/2020	GOPABANDHU KHURDA BYABASAI SANGHANIRANJAN LENKA VS STATE OF ODISHA	VS VS STATE OF ODISHA	// 0 //
355	WP(C)/0002553/2020	DIBAKAR NAYAK VS STATE OF ORISSA	M/S.SRIKANTA MAHUNTA VS STATE OF ORISSA	// 0 //
356	WP(C)/0002554/2020	PABITRA MOHAN BHUKTA VS STATE OF ORISSA	M/S.DEEPALI MAHAPATRA VS STATE OF ORISSA	// 0 //
357	WP(C)/0002555/2020	RAMARANI DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //
358	WP(C)/0002556/2020	AJAY KUMAR MOHAPATRA @ AJAY KUMAR VS REGIONAL MANAGER, RBI	M/S.PRIYANKA MOHAPATRA VS REGIONAL MANAGER, RBI	// 0 //
359	WP(C)/0002557/2020	MAMATA SATAPATHY VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS STATE OF ODISHA	// 0 //
360	WP(C)/0002558/2020	BASANTI PRADHAN VS COLLECTOR BALASORE	M/S.A.B.PARIDA VS COLLECTOR BALASORE	// 0 //
361	WP(C)/0002559/2020	PRASANNA KUMAR ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //
362	WP(C)/0002560/2020	DAYANIDHI SETHI VS STATE OF ODISHA	M/S.BASUDEV BARIK VS STATE OF ODISHA	// 0 //
363	WP(C)/0002561/2020	SRIKANTA NAYAK	M/S.BIREN SANKAR TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0002562/2020	SURENDRA CHARCHA	M/S.RAS BIHARI MOHAPATRA	//
		VS	VS	0
		OAT,CUTTACK		//
365	WP(C)/0002563/2020	ASHOK KUMAR ROUT	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0002564/2020	NITYANANDA SETHY	M/S.LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0002565/2020	SATYA NARAYAN NAIK	M/S.RAS BIHARI MOHAPATRA	//
		VS	VS	0
		OAT,CUTTACK		//
368	WP(C)/0002566/2020	SURESH CHANDRA @ SURESH CH.PANDA	M/S.S.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0002567/2020	KUNDAN SHAW	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0002568/2020	MANAS KUMAR DANDPAT	BITAS KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0002569/2020	MADAN GOPAL PANDA	J.K.DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0002570/2020	JHAJAMANI PARIDA	M/S. PRAVAT RANJAN SUTAR	//
		VS	VS	0
		COMMISSIONER CONSOLIDATION AND SETTLEMENT		//
373	WP(C)/0002571/2020	PARSURAM NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0002572/2020	HDFC BANK LTD	M/S.NALINI KANTA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		DHIRA SAHOO		//
375	WP(C)/0002573/2020	SANKAR CHARAN RANA	KARUNAKAR GAYA	//
		VS	VS	0
		CHAIRMAN, ODISHA GRAMYA BANK		//
376	WP(C)/0002574/2020	MANAS KUMAR KUNDU	SAMARENDRA MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
377	WP(C)/0002575/2020	ABHAYA KUMAR DASH	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		DIRECTOR,ELEMENTARY EDUCATION		//
378	WP(C)/0002576/2020	PADMANABHA JENA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
379	WP(C)/0002577/2020	BIKASH GOCHHAYAT	M/S.GYANA RANJAN SETHI	//
		VS	VS	0
		COLLECTOR,ANGUL		//
380	WP(C)/0002578/2020	REENA PATRA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
381	WP(C)/0002579/2020	RABINDRA KUMAR SAMANTARAY DAS	SUBRAT KUMAR NAYAK - 3	//
		VS	VS	0
		STATE OF ODISHA		//
382	WP(C)/0002580/2020	CHITTARANJAN BAL	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
383	WP(C)/0002581/2020	SUDHIR CHANDRA SWAIN	M/S.DHULIRAM PATTANAYAK	//
		VS	VS	0
		ORISSA BRIDGE AND CONSTRUCTION CORP.LTD.		//
384	WP(C)/0002582/2020	PADMA LOCHAN SAHOO	S.K.DASH	//
		VS	VS	0
		COMMNR.CUM SECY.WATER RESOURCES		//
385	WP(C)/0002583/2020	SARBESWAR JENA	M/S.LALIT NARAYAN PATTNAIK	//
		VS	VS	0
		MEMBER BOARD OF REVENUE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0002584/2020	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	M/S.LALIT NARAYAN PATNAIK VS	// () //
387	WP(C)/0002585/2020	ASHOK KUMAR RATH VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// () //
388	ABLAPL/0001001/2020	PRADEEP PRADHAN VS STATE OF ODISHA	RANJAN KUMAR PRADHAN (A) VS	KANAS /48 /2019 () //
389	ABLAPL/0001002/2020	DULLABA RANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MURIBAHAL /10 /2019 () //
390	ABLAPL/0001003/2020	LAXMIKANTA NAYAK @ BAPI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SIMULIA /17 /2020 () //
391	ABLAPL/0001004/2020	KEDAR PANGI @ KEDAR GOURI PANGI VS STATE OF ODISHA	TUKUNA KUMAR MISRHA VS	SUNABEDA /12 /2020 () //
392	ABLAPL/0001005/2020	SK.ALIM BABU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /15 /2020 () //
393	ABLAPL/0001006/2020	SUKANTA ROUT VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJKANIKKA /260 /2019 () //
394	ABLAPL/0001007/2020	MANORANJAN @ MANOJ KUMAR DASH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /311 /2018 () //
395	ABLAPL/0001008/2020	HRUSHIKESHA SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /290 /2018 () //
396	ABLAPL/0001009/2020	SANTOSH KUMAR MUDUALI @ PANCHU MUDU VS STATE OF ODISHA	SUNDAR PANDA VS	PURI SADAR /333 /2019 () //
397	ABLAPL/0001010/2020	RAJAT KANTI GHOSH	AJIT KUMAR ROUT	ROURKELA CYBER P.S. /1 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001011/2020	NALU @ HEMANTA KUMAR DAS	JAYAKRISHNA MOHAPATRA	BANSADA /240 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001012/2020	SISIR DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /304 /2019
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001013/2020	BIBHUTI BHUSAN PANDA	PRADIP KUMAR DHAL	SATYABADI /234 /2019
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001014/2020	MANOJ BARIKI	DEVASHIS PANDA	BALANGA /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001015/2020	DEBI PRASAD SINGH	BIJAYA KUMAR RAGADA	SAMBALPUR VIGILANCE /68 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
403	ABLAPL/0001016/2020	BINOD KUMAR PRUSTY @ BIND PRUSTY	PRASANNA KU PARHI	KARANJIA /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001017/2020	SANA @ HAREKRUSHNA MALLICK	PRADEEP KUMAR DAS	BHADRAK RURAL /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001018/2020	AKASH BAG	SURYAKANTA DWIBEDI	BELPARA /250 /2019
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001019/2020	JANI @ MD.AJAD ALI KHAN	UNMESH CHANDRA JENA	PURUNABAZAR /261 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001020/2020	BUBU @ NARAYANA PATI	B.K.GHADEI	BADAMBADI /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001021/2020	RAHUL KUMAR SINGH	GIRIDHARI SINGH	SIMULIA /306 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0001022/2020	STATE OF ODISHA SAMARJIT PANDA VS	ANIRUDHA DAS VS	// PHIRINGIA /68 /2019 ()
410	ABLAPL/0001023/2020	STATE OF ODISHA HAPPY @ RANJIT SAHU VS	ASUTOSH TRIPATHY VS	// JARAPADA /250 /2019 ()
411	ABLAPL/0001024/2020	STATE OF ODISHA PRADEEP SAHU @ JILLU VS	ASUTOSH TRIPATHY VS	// BANTALA /181 /2019 ()
412	ABLAPL/0001025/2020	STATE OF ODISHA RAMCHANDRA LENKA VS	AJAYA NAYAK VS	// MAHILA P.S. BUXIBAZAR /114 /2019 ()
413	ABLAPL/0001026/2020	STATE OF ODISHA KHALI SWAIN @ KHALIA SWAIN VS	JYOTIRMAYA SAHOO VS	// BUGUDA /302 /2019 ()
414	ABLAPL/0001027/2020	STATE OF ODISHA UDIA @ UDAYANATH SAHOO VS	AMITAV TRIPATHY VS	// ODAGAON /2 /2020 ()
415	ABLAPL/0001028/2020	STATE OF ODISHA MANOJ SAHOO @ MANASH RANJAN SAHOO VS	ARUN KUMAR DAS VS	// MOTANGA /67 /2007 ()
416	ABLAPL/0001029/2020	STATE OF ODISHA G.RAJESH VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /847 /2019 ()
417	ABLAPL/0001030/2020	STATE OF ODISHA PRATAP BARADA VS	JYOTIRMAYA SAHOO VS	// BUGUDA /304 /2019 ()
418	ABLAPL/0001031/2020	STATE OF ODISHA TRILOCHAN NAYAK @ NAIK VS	PRASANTA KUMAR JENA VS	// DARINGBADI /73 /2011 ()
419	ABLAPL/0001032/2020	STATE OF ODISHA AMARJEET KAUR BHAGAL @ AMARJIT KAUR VS	BISWAJIT NAYAK VS	// BIRMITRAPUR /157 /2019 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0001033/2020	MANOJ KUMAR ROUTRAY VS STATE OF ODISHA	MANAS CHAND VS	KHURDA P.S. /444 /2019 () //
421	ABLAPL/0001034/2020	MALLI MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /181 /2019 () //
422	ABLAPL/0001035/2020	REKHA KEDIA VS STATE OF ODISHA	SUBHASISH DAS VS	CHANDRASEKHARPUR /20 /2020 () //
423	ABLAPL/0001036/2020	RAJENDRA KUMAR KAR VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	SINGLA /79 /2017 () //
424	ABLAPL/0001037/2020	PRASANTA BEHERA VS STATE OF ODISHA	BIKRAM PARIJA VS	BALIKUDA /20 /2019 () //
425	ABLAPL/0001038/2020	LAIK ALI KHAN @ LAYAQE ALI KHAN VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BALASORE TOWN /8 /2020 () //
426	ABLAPL/0001039/2020	SIBASIS BARIK VS STATE OF ODISHA	ANIRUDHA DASH VS	PURI TOWN /177 /2019 () //
427	ABLAPL/0001040/2020	SURAJ MEHER @ SURAJ KUMAR MEHER VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	MAHILA PS SAMBALPUR /10 /2018 () //
428	ABLAPL/0001041/2020	SUSANTA PRADHAN VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BALIAPAL /3 /2020 () //
429	ABLAPL/0001042/2020	SOMA KERKETTA VS STATE OF ODISHA(VIG.)	BIJAY KUMAR RAGADA VS	SAMBALPUR VIGILANCE /73 /2019 () //
430	ABLAPL/0001043/2020	SANKAR POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /307 /2019 () //
431	ABLAPL/0001044/2020	PINTU DASH @ SURESH KUMAR DAS	DILIP KUMAR SAHU	DELANGA /5 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0001045/2020	BHAGABATI ROUT	J.R.DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0001046/2020	BINAPANI SAMAL	RAJENDRA N.ROUT	JAJPUR TOWN /412 /2019
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0001047/2020	RAHUL KUMAR SAHU	SUSANTA KUMAR BARAL	PUINTALA /232 /2019
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0001048/2020	GIRIDHARI MALLIK	TARA PRASAD MOHAPATRA	SATYABADI /186 /2019
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0001049/2020	PRAVAS RANJAN SAHU @ PRABHAS RANJAN SAHU	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0001050/2020	SULOCHANA BESHRA @ BESRA	JAYANTA KU MAJHI	BALASORE SADAR /383 /2019
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0001051/2020	JAYANT KUMAR DAS	RAJIV KU MAHANTA	KAPTIPADA /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0001052/2020	PINTU SAHU @ SOUBHAGYA SAHU @ PINTU SAHU	RAHUL AXMI BISWAL	TALCHER TOWN /402 /2019
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0001053/2020	RUKMANI KUMARI NAYAK	LAXMIDHAR MAHAPATRA	INFOCITY PS /274 /2019
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0001054/2020	DILLI SAHU	JYOTIRMAYA SAHOO	CHATRAPUR /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0001055/2020	JUNGA BEHERA @ BABLU BEHERA	AMLAN SHAKTI PAUL	TANGI (KHURDA) /13 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0001056/2020	STATE OF ODISHA PRAMOD KUMAR SAHU VS	DEBENDRA DHAR VS	// BUDEN /108 /2019 ()
444	ABLAPL/0001057/2020	STATE OF ODISHA MAHENDRA PANDA VS	AMIT PRASAD BOSE VS	// CAPITAL P.S. /7 /2020 ()
445	ABLAPL/0001058/2020	STATE OF ODISHA RAJENDRA KUMAR SINGH VS	GOPINATH MISHRA VS	// BEGUNIA P.S. /76 /2019 ()
446	ABLAPL/0001059/2020	STATE OF ODISHA SINDHU BHOLA VS	KURES PRASAD DASH VS	// BUGUDA /5 /2020 ()
447	ABLAPL/0001060/2020	STATE OF ODISHA SHARAVAN RAM@SHARAVAN RAM JOSHI VS	GYANENDRA CHANDRA SWAIN VS	// JATNI P.S. /186 /2019 ()
448	ABLAPL/0001061/2020	STATE OF ODISHA DILLIP SAMAL VS	BISWAJIT PARIDA VS	// AIRPORT /169 /2019 ()
449	ABLAPL/0001062/2020	STATE OF ODISHA BAMADEBA NAYAK VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /2 /2020 ()
450	ABLAPL/0001063/2020	STATE OF ODISHA RAJANIKANT ROUT VS	SABYA SACHI MISHRA VS	// KOMNA PS /100 /2019 ()
451	ABLAPL/0001064/2020	STATE OF ODISHA KISHAN SAHU VS	SUSANTA KUMAR BARAL VS	// PUINTALA /232 /2019 ()
452	ABLAPL/0001065/2020	STATE OF ODISHA KULU DASH@BISWABHUSAN DASH VS	M/S.DURGA PRASANNA MISHRA VS	// NAUGAON /169 /2019 ()
453	ABLAPL/0001066/2020	STATE OF ODISHA ZEYARAT ALI VS DIRECTOR,ENFORCEMENT	AKASH BHUYAN VS	// DHANUPALI /423 /2016 () //

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0001067/2020	SABTIN ALI VS DIRECTOR, ENFORCEMENT DIRECTORATE	AKASH BHUYAN VS	DHANUPALI /423 /2016 () //
455	ABLAPL/0001068/2020	AMARJIT PANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	PHIRINGIA /68 /2019 () //
456	ABLAPL/0001069/2020	MIR HANIB VS STATE OF ORISSA	TARA PRASAD MOHAPATRA VS	BANARAPAL /145 /2019 () //
457	ABLAPL/0001070/2020	PRADEEP KODAMASINGH VS STATE OF ORISSA	TARA PRASAD MOHAPATRA VS	KANAS /31 /2019 () //
458	WPC(OA)/0000086/2019	SHANTILATA MOHANTY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// () //
459	WPC(OAC)/0000496/2014	SATYABRATA MOHANTY VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// () //
460	WPC(OAC)/0000699/2014	SATYABRATA MOHANTY VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// () //
461	WPC(OAC)/0000967/2017	DHANANJAYA PANDA VS STATE OF ODISHA	M/S.BINAYA KUMAR MOHANTY VS	// () //
462	WPC(OAC)/0001443/2017	JITENDRA KAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// () //
463	WPC(OAC)/0002766/2015	SAROJ KUMAR DASH VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :21/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 WPCRL/131/2019	SURENDRA KUMAR MAHAPATRA @ SAHU-MP	M/S S.K.SAMAL
2	3/2020 MSA/2/2020	SAMALESWARI DEVI, BIJE-MP	MANMAYA KUMAR DASH
3	3/2020 WPCRL/1/2020	SHILPA SAHOO-MP	DEVASHIS PANDA
4	4/2020 MSA/2/2020	SAMALESWARI DEVI, BIJE-MP	MANMAYA KUMAR DASH
5	5/2020 MSA/2/2020	SAMALESWARI DEVI, BIJE-MP	MANMAYA KUMAR DASH
6	6/2020 CRLMA/20/2020	REPUBLIC OF INDIA, CBI-MP	A.K.BOSE
7	6/2020 MSA/1/2020	SIBA JHANKAR-MP	MANMAYA KUMAR DASH
8	6/2020 RFA/271/2009	AINA SWAIN@PRATIVA-MP	M/S.NAGEN KUMAR BARIK
9	7/2020 RFA/271/2009	AINA SWAIN@PRATIVA-MP	M/S.SOURYA S.DAS
10	8/2020 JCRLA/67/2009	RAGHUNATH@PALU TUDU-MP	
11	8/2020 RFA/271/2009	AINA SWAIN@PRATIVA-MP	M/S.SOURYA S.DAS
12	9/2020 ELPET/11/2019	SUSANTA KU.PRADHAN-MP	M/S.PITAMBAR ACHARYA
13	10/2020 ELPET/11/2019	SUSANTA KU.PRADHAN-MP	M/S.PITAMBAR ACHARYA
14	12/2020 MATA/111/2018	PRAFULLA KU.SAHOO@SAHU-MP	M/S.BIGYANA KU.SHARMA
15	20/2020 CMAPL/61/2020	JITENDRA MOHAPATRA-MP	M/S.R.C,MOHANTY,G.NAYAK,S.MOHANTY
16	22/2020 CONTC/1529/2019	KARU HANSDAH-MP	M/S.TANMAY MISHRA
17	23/2020 CONTC/1512/2019	ABANI KU.PARHI-MP	TANMAY MISHRA
18	24/2020 CONTC/1513/2019	PRADEEP KU.PADHY-MP	TANMAY MISHRA
19	27/2020 TRP(C)/22/2020	GITANJALI DASH @ RANA-MP	BIPLAB KUMAR DASH
20	28/2020 TRP(C)/23/2020	SUCHISMITA SETHY-MP	MANAS CHAND
21	30/2020 RPFAM/232/2019	ARUNIMA MAHAPATRA-MP	MR. NIRANJAN PANDA
22	31/2020 RPFAM/231/2019	ARUNIMA MAHAPATRA-MP	MR. NIRANJAN PANDA
23	31/2020 RVWPET/18/2020	BISWARANJAN DEV GOSWAMY-MP	M/S.G.N.MISHRA
24	32/2020 RPFAM/23/2020	PRASANT KU.PRUSTY-MP	SUMANTA KUMAR NAYAK
25	32/2020 RVWPET/422/2019	STATE OF ODISHA-MP	A.G.A.
26	33/2020	DILLIP KU.MISTRI-MP	TARA PRASAD MOHAPATRA

27	RPFAM/24/2020 33/2020	STATE OF ODISHA-MP	A.G.A.
28	RVWPET/422/2019 34/2020	STATE OF ODISHA-MP	A.G.A.
29	RVWPET/422/2019 35/2020	STATE OF ORISSA-MP	SR.S.C.(S AND ME)
30	RVWPET/32/2020 36/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
31	RVWPET/33/2020 37/2020	STATE OF ORISSA-MP	SR.S.C.(S AND ME)
32	RVWPET/35/2020 46/2020	JITENDRA KAR-MP	TUSHAR KANTI SATAPATHY
33	WPC(OAC)/1443/2017 52/2020	AMARESWAR KHUNTIA-MP	MAHESWAR MOHANTY
34	RSA/23/2020 53/2020	AMARESWAR KHUNTIA-MP	MAHESWAR MOHANTY
35	RSA/23/2020 54/2020	SAILABALA MOHANTY-MP	MS.SUBARAJ JENA
36	RSA/268/2013 55/2020	ANANTA BEHERA-MP	M/S.SANJEEV UDGATA
37	RSA/283/2019 56/2020	GOUTAM ROUT @ GOUTAM CHARAN ROUT-MP	ASHOK KUMAR DAS
38	RSA/5/2020 57/2020	BIKARTAN JENA-MP	MANON KUMAR MOHANTY (2)
39	RSA/24/2020 58/2020	BIKARTAN JENA-MP	MANON KUMAR MOHANTY (2)
40	RSA/24/2020 59/2020	BIKARTAN JENA-MP	MANON KUMAR MOHANTY (2)
41	RSA/24/2020 60/2020	NIRANJAN PRADHAN-MP	M/S. S.K.NAYAK(2)
42	RSA/25/2020 61/2020	BIKARTAN JENA-MP	MANOJ KUMAR MOHANTY 2
43	RSA/26/2020 62/2020	BIKARTAN JENA-MP	MANOJ KUMAR MOHANTY 2
44	RSA/26/2020 63/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
45	FAO/59/2020 64/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
46	FAO/59/2020 65/2020	STATE OF ODISHA-MP	A.G.A.
47	FAO/60/2020 66/2020	KHIROD MALLIK-MP	KALPATARU MISHRA
48	BLAPL/206/2020 66/2020	STATE OF ODISHA-MP	A.G.A.
49	FAO/60/2020 68/2020	SIDHANTA NAIK-MP	PRADEEP KUMAR MOHAPATRA
50	BLAPL/5815/2019 69/2020	GANGADHAR BHOI-MP	S.ROUT
51	BLAPL/10986/2019 69/2020	JATINDRA NATH BHAT-MP	M/S.RAMA CH.JENA
52	WA/341/2014 70/2020	MANMOHAN DHAL-MP	UPENDRA KUMAR SAMAL
53	WA/60/2019 71/2020	BULU @ SARUA @ SANTOSH KUMAR GANDA-MP	BASANTA KUMAR DAS
54	BLAPL/10620/2019 71/2020	CHAIRMAN,ODISHA GRAMYA BANK-MP	M/S.K.C.KANUNGO
55	WA/334/2019 72/2020	WATER AND SANITATION MISSION EMPLOYEES ASSOCIATION-MP	MANSON MOHANTY
56	WA/49/2020 73/2020	M/S AXIS BANK LTD.-MP	GOPINATH PADHI
57	WA/50/2020 74/2020	M/S AXIS BANK LTD.-MP	GOPINATH PADHI
	WA/50/2020		

58	79/2020 CMP/1299/2019	INDUMATI SAHU-MP	LALATENDU SAMANTARAY
59	79/2020 CRLREV/918/2017	DIBAKAR PANDA-MP	M/S.BIRAJA PRASANNA SATAPATHY
60	80/2020 CMP/1337/2019	KADARI KRISHNA-MP	ASHOK KUMAR SWAIN 1
61	80/2020 CRLREV/55/2020	ACHYUTANANDA PRADHAN-MP	PRAFULLA KUMAR RATH
62	80/2020 MACA/34/2020	BIJAYA KU.MAHARANA-MP	M/S.K.C.NAYAK
63	81/2020 CMP/72/2020	DAYANIDHI BEHERA-MP	PRABHAS CHANDRA PANDA
64	81/2020 CRLREV/56/2020	PITABASH NAIK @ JHULU @ GOJANEE @ PURUSOTTAM-MP	PRASAD MOHAPTRA
65	81/2020 MACA/844/2019	KABITA BEHERA-MP	M/S.K.C.NAYAK
66	82/2020 CMP/589/2019	UMAMANI MISHRA-MP	M/S.MAHESWAR MOHANTY
67	82/2020 CRLREV/56/2020	PITABASH NAIK @ JHULU @ GOJANEE @ PURUSOTTAM-MP	PRASAD MOHAPTRA
68	83/2020 CMP/986/2019	BHAGABAT PRASAD PANDA-MP	M/S.ALOK KUMAR MOHANTY
69	84/2020 CMP/1423/2019	HIMANSU SEKHAR SRICHANDAN-MP	BIBEKANANDA BHUYAN
70	125/2020 CRLA/498/2010	PRASANNA DALAI@PAPUN-MP	M/S.ASHOK KU.SWAIN
71	126/2020 CRLA/435/2018	katu@kantia@bimal naik-MP	SUBRATA PANDA
72	127/2020 CRLA/615/2019	DAKTAR@MOTILAL MOHANTA-MP	AMARENDRA PRASAD RAY
73	127/2020 CRLMC/198/2020	PRATAP SINGH@MANI-MP	ROHIT MAHATO
74	128/2020 CRLA/62/2020	SATYAJIT @ SAJIT MOHANTY-MP	J.K.MISHRA
75	128/2020 CRLMC/200/2020	DHIRENDRA KUMAR MALLICK-MP	M/S.KISHORE KUMAR JENA
76	129/2020 CRLA/62/2020	SATYAJIT @ SAJIT MOHANTY-MP	J.K.MISHRA
77	129/2020 CRLMC/201/2020	GAJARAJ MEHER-MP	SITIKANT MISHRA
78	130/2020 CRLA/301/2014	DIPU@ARUN KU.PANDA-MP	M/S.KASHINATH PATTNAIK
79	131/2020 CRLA/63/2020	ANNAPURNA MAHAKUD-MP	SOURA CHANDRA MOHAPATRA
80	132/2020 CRLA/63/2020	ANNAPURNA MAHAKUD-MP	SOURA CHANDRA MOHAPATRA
81	132/2020 CRLMC/203/2020	RUPAK KUMAR SAHOO-MP	RAJIV KUMAR MAHANTA
82	133/2020 CRLA/65/2020	MANTU PATRA-MP	M/S.ASHOK JENA
83	133/2020 CRLMC/207/2020	MAHENDU KUMAR MISHRA-MP	R.ACHARY
84	134/2020 CRLA/65/2020	MANTU PATRA-MP	M/S.ASHOK JENA
85	135/2020 ABLAPL/9691/2019	NINA@KALIA@SAYED KALIM UDDIN-MP	ASIT KUMAR JENA
86	1015/2020 WP(C)/2325/2020	CHANDAN KUMAR PRUSTY @ CHANDAN PRUSTY-MP	M/S.PRADIPTA KISHORE BHUYAN
87	1016/2020 WP(C)/2326/2020	PRADYUMNA KUMAR DAS-MP	M/S. SUMITRA MOHANTY
88	1018/2020 WP(C)/2332/2020	HOCKEY, ODISHA-MP	DAYANANDA MOHAPATRA
89	1021/2020	BRAHMANANDA SUNA-MP	M/S.BHOJARAJ SETH

90	WP(C)/1876/2020 1022/2020	SABITRI PARIDA-MP	M/S.ADITYA KUMAR MOHAPATRA
91	WP(C)/1885/2020 1023/2020	PRASANTA KUMAR SENAPATI-MP	BIKRAM PRATAP DAS
92	WP(C)/624/2020 1024/2020	M/S. GANESH STATIONARY WORKS.-MP	M/S.AMIT KUMAR NATH
93	WP(C)/2344/2020 1025/2020	DINESH PRASAD SAHU-MP	M/S. ARUN KUMAR PATRA
94	WP(C)/2346/2020 1026/2020	DINESH PRASAD SAHU-MP	M/S.ARUN KUMAR PATRA
95	WP(C)/2348/2020 1027/2020	DINESH PRASAD SAHU-MP	M/S.ARUN KUMAR PATRA
96	WP(C)/2351/2020 1029/2020	RABINDRA KUMAR DAS-MP	M/S.MAHESWAR MOHANTY
97	WP(C)/2358/2020 1030/2020	PURI ZILLA VISWAKARMA MAHASABHA-MP	BIKASH JENA
98	WP(C)/2367/2020 1031/2020	RANJAN KUMAR BAI-MP	SAMEER KUMAR DAS
99	WP(C)/2373/2020 1032/2020	MADANLAL AGRAWALA-MP	M/S.GYANESWAR SATPATHY
100	WP(C)/5127/2009 1033/2020	RABINARAYAN BARIK-MP	M/S.SAMEER KUMAR DAS
101	WP(C)/2375/2020 1034/2020	AJIT KU.MOHAPATRA-MP	M/S.ANJAN KU.BISWAL
102	WP(C)/24927/2019 1035/2020	KAMALAKANTA BEHERA-MP	SAMEER KUMAR DAS
103	WP(C)/2378/2020 1036/2020	BIMAL KUMAR SAHOO-MP	M/S.BIBHUTI BHUSAN MISHRA
104	WP(C)/2381/2020 1037/2020	AMIYA KUMAR DAS-MP	SASIM AJITAV PATTNAIK
105	WP(C)/27381/2019 1038/2020	GANESH CHANDRA PRADHAN-MP	M/S.BIRAJA PRASANNA DAS
106	WP(C)/2389/2020 1040/2020	SARITA SABAT-MP	M/S.NRUSINGHA NANDA
107	WP(C)/2391/2020 1041/2020	BIRABAR BEHERA-MP	M/S.N.P.PARIJA
108	WP(C)/10150/2013 1042/2020	MAMATARANI GANTAYAT-MP	M/S.LINGARAJ MOHANTY
109	WP(C)/8401/2018 1043/2020	ARUN KUMAR DASH-MP	M/S.MOHENDRA DALAI
110	WP(C)/2400/2020 1044/2020	SARITA PATRA-MP	M/S.RANJAN KUMAR ROUT
111	WP(C)/1045/2020 1045/2020	FAKIR KARNA-MP	M/S. SUBRAT SATAPATHY
112	WP(C)/2403/2020 1046/2020	SURESH KUMAR DEHURI-MP	M/S.PRAVAT RANJAN SUTAR
113	WP(C)/2404/2020 1047/2020	JOGENDRA BEHERA-MP	M/S.ANTARYAMI SWAIN
114	WP(C)/2408/2020 1048/2020	M/S.TRL KROSAKI REFRACTORIES LTD.-MP	M/S.SANDIPANI MISRA
115	WP(C)/24034/2019 1049/2020	MANORAMA ACHARYA-MP	M/S.SUBASH CHANDRA PUSPALAKA
116	WP(C)/2412/2020 1050/2020	KANAK KHUNTIA-MP	RAMAKRISHNA BISOI
117	WP(C)/2414/2020 1051/2020	SATRUGHAN SAHOO-MP	M/S.MANORANJAN PATRA
118	WP(C)/2415/2020 1052/2020	CHHANDA RANI RAY-MP	RAMAKRISHNA BISOI
119	WP(C)/2417/2020 1053/2020	SANJUKTA BARAL-MP	M/S.SUKANTA KUMAR DALAI
120	WP(C)/2416/2020 1054/2020	PRAVAMAYEE MALLICK-MP	RAMAKRISHNA BISOI
	WP(C)/2418/2020		

121	1055/2020 WP(C)/24049/2019	SUMANTA KUMAR MOHAPATRA-MP	M/S.SASWATI MOHAPATRA
122	1056/2020 WP(C)/2420/2020	RENUBALA NAYAK-MP	RAMAKRISHNA BISOI
123	1057/2020 WP(C)/2421/2020	SEBATI SAMANTA-MP	M/S.ABHIRAM SWAIN
124	1058/2020 WP(C)/2422/2020	SABITRI MALLICK-MP	RAMAKRISHNA BISOI
125	1059/2020 WP(C)/2424/2020	PRATIMA PATRA-MP	RAMAKRISHNA BISOI
126	1060/2020 WP(C)/2427/2020	BIJAYLAXMI DEI-MP	RAMAKRISHNA BISOI
127	1061/2020 WP(C)/2429/2020	PRAMILA MALLIK-MP	RAMAKRISHNA BISOI
128	1062/2020 WP(C)/2374/2020	RABINDRA KUMAR SAHOO-MP	M/S.RANJIT MOHANTY
129	1063/2020 WP(C)/2432/2020	HEMALATA PARIDA-MP	RAMAKRISHNA BISOI
130	1064/2020 WP(C)/2435/2020	URBASI SAHOO-MP	RAMAKRISHNA BISOI
131	1065/2020 WP(C)/2438/2020	DAHAMAI MAJHI-MP	DIGAMBAR SETHI
132	1066/2020 WP(C)/2444/2020	RANJITA PATRA-MP	M/S.GYANESWAR SATPATHY
133	1067/2020 WP(C)/2450/2020	SUBASH CHANDRA MOHANTY-MP	M/S.UMAKANTA MISHRA
134	1068/2020 WP(C)/2453/2020	BIJAY KUMAR SAHOO-MP	M/S.MILAN KUMAR BADU
135	1069/2020 WP(C)/2456/2020	NIRMAL CHANDRA BISWAL-MP	M/S. AMIYA KUMAR CHHATOI
136	1070/2020 WP(C)/2458/2020	NITYA KISHORE DAS-MP	M/S.GOURI MOHAN RATH
137	1071/2020 WP(C)/16132/2015	SUSAMA MAJHI-MP	M/S.SAMIR KUMAR MISHRA
138	1072/2020 WP(C)/2459/2020	RAHASBIHARI MOHANTY-MP	M/S. GOURIMOHAN RATH
139	1073/2020 WP(C)/14635/2016	PITAMBAR MISRA-MP	M/S.SOUMYA MISHRA
140	1074/2020 WP(C)/2460/2020	KRUTIBASA BAGARTY-MP	M/S.K.K. SWAIN
141	1075/2020 WP(C)/22471/2019	SK.ABDUL MAJID-MP	M/S.BINAYA KUMAR MOHANTY
142	1076/2020 WP(C)/8417/2017	PARAMESWAR DASH-MP	M/S.AVIJIT MISHRA
143	1078/2020 WP(C)/2463/2020	PRADYUMNA KUMAR MISHRA-MP	M/S.BISWAJIT MOHARANA
144	1079/2020 WP(C)/2465/2020	DILLIP KUMAR SAHU-MP	M/S.B.S.TRIPATHY (1)
145	1080/2020 WP(C)/2470/2020	JUDHISTHIR PATRA-MP	M/S.PRASANTA KUMAR MISHRA
146	1081/2020 WP(C)/2473/2020	M/S DAS AND DAS DISTRIBUTOR-MP	M/S.N.SAHANI
147	1082/2020 WP(C)/2474/2020	SUBRAT KUMAR MISHRA-MP	M/S.PAMI RATH
148	1084/2020 WP(C)/2484/2020	DILIP KUMAR PATNAIK-MP	MILAN KANUNGO
149	1085/2020 WP(C)/2489/2020	M/S. MAA MAJHIGRARIANI TRANSPORT AND CO.-MP	M/S. S.P.MOHANTY
150	1086/2020 WP(C)/2490/2020	VANDANA GUPTA-MP	M/S.TANMAY MISHRA
151	1087/2020 WP(C)/2492/2020	RENU GUPTA-MP	M/S.TANMAY MISHRA
152	1088/2020	M/S.KAMALA AGENCIES-MP	M/S.GAUTAM MISRA

153	WP(C)/2493/2020 1089/2020	APARNA GUPTA-MP	M/S.TANMAY MISHRA
154	WP(C)/2494/2020 1090/2020	RAJALAXMI PRAHARAJ-MP	AMITAV TRIPATHY
155	WP(C)/2497/2020 1091/2020	DEVANANDA PRUSTY-MP	M/S.MADHUMITA PANDA
156	WP(C)/28445/2019 1093/2020	SUBASH CHANDRA PANDA-MP	M/S.ARUN KUMAR PATRA
157	WP(C)/2499/2020 1094/2020	BISHNU PRIYA MISHRA-MP	M/S.AMIT PRASAD BOSE
158	WP(C)/16689/2019 1095/2020	AKSHAYA KUMAR ACHARYA-MP	M/S.AMARESH CHANDDRA SAMAL
159	WP(C)/2510/2020 1096/2020	GYANARANJAN SAMANTARAY-MP	PRASANTA KUMAR JENA
160	WP(C)/2511/2020 1097/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
161	WP(C)/2512/2020 1098/2020	KHALID KHAN-MP	G.K.NANDA
162	WP(C)/2513/2020 1099/2020	UMAKANTA GHADEI-MP	M/S.DEVASHIS PANDA
163	WP(C)/2522/2020 1100/2020	UMAKANTA GHADEI-MP	M/S.DEVASHIS PANDA
164	WP(C)/2528/2020 1101/2020	KRUPASINDHU MOHANTY-MP	M/S.BIKRAM SENAPATI
165	WP(C)/1002/2006 1102/2020	EXE.ENGINEER,NESCO-MP	MR.S.C.DASH
166	WP(C)/10153/2014 1103/2020	AKHILA RAM JENA-MP	M/S.DEVASHIS PANDA
167	WP(C)/2533/2020 1104/2020	AKHILA RAM JENA-MP	M/S.DEVASHIS PANDA
168	WP(C)/2537/2020 1105/2020	RAMA CHANDRA BEHERA-MP	SUKANTA KUMAR DALAI
169	WP(C)/2539/2020 1106/2020	BUDHIRAM BEHERA-MP	DEVASHIS PANDA
170	WP(C)/2542/2020 1107/2020	MALAY RANJAN BALIARSINGH-MP	SUKANTA KUMAR DALAI
171	WP(C)/2544/2020 1108/2020	SABITA SAHOO-MP	SUKANTA KUMAR DALAI
172	WP(C)/2546/2020 1109/2020	GAJENDRA PRASAD DAS-MP	M/S.DEVASHIS PANDA
173	WP(C)/2548/2020 1110/2020	MADHUSUDSAN PATRA-MP	SHASHI BHUSAN JENA
174	WP(C)/2551/2020 1111/2020	GOPABANDHU KHURDA BYABASAI SANGHA-MP	NIRANJAN LENKA
175	WP(C)/2552/2020 1112/2020	PABITRA MOHAN BHUKTA-MP	M/S.DEEPALI MAHAPATRA
176	WP(C)/2554/2020 1113/2020	AJAY KUMAR MOHAPATRA @ AJAY KUMAR GANTHIA @ MOHARAKSHAKUMAR MISHRA	
177	WP(C)/2556/2020 1114/2020	MAMATA SATAPATHY-MP	AJAYA KUMAR NAYAK
178	WP(C)/2557/2020 1115/2020	PRASANNA KUMAR ROUT-MP	BISWABIHARI MOHANTY
179	WP(C)/2559/2020 1117/2020	SURESH CHANDRA @ SURESH CH.PANDA-MP	M/S.S.S.MOHANTY
180	WP(C)/2566/2020 1118/2020	KUNDAN SHAW-MP	AMIT PRASAD BOSE
181	WP(C)/2567/2020 1119/2020	JHAJAMANI PARIDA-MP	M/S. PRAVAT RANJAN SUTAR
182	WP(C)/2570/2020 1120/2020	HDFC BANK LTD-MP	M/S.NALINI KANTA DASH
183	WP(C)/2572/2020 1121/2020	M/S.SIDHI BINAYAK INFRASTRUCTURE-MP	M/S.PRABODHA CH.NAYAK
	WP(C)/21815/2019		

184	12/2020 CRLMP/1837/2019	AKSHAYA KUMAR JENA-MP	
185	13/2020 CRLMP/1165/2018	ARJUN SAHOO-MP	
186	15/2020 OJC/58/1994	DUKHAN NANDA and ANOTHER-MP	
187	19/2020 CONTC/1616/2019	TYBAS PROJECTS PVT.LTD.-MP	
188	20/2020 CONTC/1617/2019	TYBAS PROJECTS PVT.LTD.-MP	
189	21/2020 CONTC/1618/2019	TYBAS PROJECTS PVT.LTD.-MP	
190	61/2020 BLAPL/1050/2019	BASUDEV BEHERA-MP	
191	62/2020 BLAPL/1951/2019	BASUDEV BEHERA-MP	
192	63/2020 BLAPL/1953/2019	BASUDEV BEHERA-MP	
193	64/2020 BLAPL/1057/2019	BASUDEV BEHERA-MP	
194	65/2020 BLAPL/1063/2019	BASUDEV BEHERA-MP	
195	67/2020 BLAPL/8100/2019	MAITREYA MISHRA-MP	
196	70/2020 BLAPL/10695/2019	BENU SINGH-MP	
197	130/2020 CRLMC/3128/2019	PURNA CHANDRA SAHU-MP	
198	131/2020 CRLMC/3449/2019	RAGHUNATH SAHOO-MP	
199	134/2020 CRLMC/1843/2019	E.SANKAR RAO-MP	
200	136/2020 ABLAPL/11428/2019	UDAYAKANTA BARIK-MP	
201	137/2020 ABLAPL/18199/2019	ISWAR MALLICK-MP	
202	138/2020 ABLAPL/9896/2019	NIHAR RANJAN BHUYAN-MP	
203	139/2020 ABLAPL/18313/2019	ARJUN SAHU-MP	
204	140/2020 ABLAPL/17557/2019	BIKASH BEHERA @ BIJU-MP	
205	141/2020 ABLAPL/12346/2017	KAPILA MAHALIK-MP	NITYANANDA MOHAPATRA
206	142/2020 ABLAPL/11895/2019	BHABANI SANKAR MAHARANA-MP	
207	143/2020 ABLAPL/9445/2019	SANJAY KUMAR DAS-MP	
208	144/2020 ABLAPL/15754/2019	PRASANTA PALEI-MP	
209	145/2020 ABLAPL/10485/2019	JAGABANDHU BEHERA-MP	
210	146/2020 ABLAPL/16277/2019	KRUSHNA CHANDRA NAIK-MP	
211	1013/2020 WP(C)/18172/2019	MAHIMA PRASAD SAHOO-MP	
212	1014/2020 WP(C)/4257/2018	SK.TALIM ALI-MP	
213	1019/2020 WP(C)/18651/2019	SUSMITA KAR-MP	
214	1020/2020 WP(C)/18650/2019	SUSMITA KAR-MP	
215	1028/2020	DR.SARMISTHA PADHY-MP	

216	WP(C)/1282/2020 1039/2020	RAMESH CHANDRA DIPA-MP	
217	WP(C)/29107/2019 1077/2020	AJAYA KUMAR DASH-MP	
218	WP(C)/161/2020 1083/2020	AMARENDRA PARAMANIK-MP	
219	WP(C)/21783/2019 1092/2020	KALIDAS MOHAPATRA-MP	SASWAT DAS
220	WP(C)/12934/2019 1116/2020 WP(C)/473/2020	SIDHANTA KUMAR MUDULI-MP	